

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 362 of 2013 in
DFR No. 2293 of 2013

Dated 14th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. South Indian Sugar Mills Association & Ors.Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

ORDER

I.A. No. 362 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 26.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **26.11.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson